

myself and various people belong. It is good that you are here.

Now, Sir, in view of what has been passed and of the insistent demand that there should be some financial assistance to so important a railway centre as Kharagpur, has the Government considered the advisability of helping the municipality by way of such financial assistance?

SHRI S. V. RAMASWAMY: I have already stated that there has been no such demand at all unless it comes from my friend there.

SHRI BHUPESH GUPTA: Is the hon. Minister aware that as a result of lack of amenities in the railway centre itself, many of the railway employees and workers have to go outside the municipal area and outside the railway centre area to find the necessary minimum amenities?

SHRI S. V. RAMASWAMY: No, Sir.

#### CONSTRUCTION OF SIDHARTHAHAR CANAL

•532. SHRI PURNA CHANDRA SHARMA: Will the Minister of IRRIGATION AND POWER be pleased to refer to the answer given to parts (c) and (d) of Starred Question No. 576 in the Rajya Sabha on the 22nd December, 1958, and state:

(a) whether exact information has now been received by him from the Government of Punjab regarding the condition of water mills in the Dehar *Khad* during the summer season before the construction of the Sidharthahar Canal and if so, what is that information; and

(b) whether the Central Government have now received any proposal from the Government of Punjab for the rehabilitation of the water mill owners of the *Khad* who are likely to be affected by the construction of the Canal?

THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI J. S. L. HATHI):

(a) The Government of Punjab have reported that the water mills used to run and are still running throughout the working season without remaining idle at all. The normal working season is from October to June every year.

(b) No, Sir.

SHRI PURNA CHANDRA SHARMA: May I know, Sir, the number of water mills working there?

SHRI J. S. L. HATHI: Working water mills? We are not concerned with water mills. This is only a question about the discharge of water for the water mills. Water mills are under private individuals.

SHRI PURNA CHANDRA SHARMA: What is the total quantity of water contained in this *Khad*?

SHRI J. S. L. HATHI: Well, they receive a discharge of minimum 92 cusecs.

SHRI PURNA CHANDRA SHARMA: Ninety-two cusecs? Is it sufficient for the 130 water mills running there?

SHRI J. S. L. HATHI: That will be quite sufficient and it has been possible to give them even more water. On 9-3-1957, the quantity was 129 cusecs; on 7-4-57, it was 645 cusecs and on 13-6-57, it was 163 cusecs.

#### UNDESIRABLE TRENDS IN THE CO-OPERATIVE MOVEMENT

◆533. SHRI AMOLAKH CHAND: Will the Minister of COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to state whether at a recent conference held at Delhi he deplored certain undesirable trends in the co-operative movement? If so, what are these undesirable trends and what steps are being taken to stop them?

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S. D. MISRA): The hon. member perhaps refers to certain suggestions made by the Minister at a function held in the Delhi Co-operative institute for distributing certificates to successful trainees. In the course of a short speech the Minister stressed the need for reorientation of the movement to make it broadbased, to ensure its popular character and to serve the needs of the weaker sections of the community. The questions have been receiving attention of the Government. The organisational and other requirements are under consideration, particularly in the context of the National Development Council Resolution on Co-operative Policy.

SHRI AMOLAKH CHAND: May I know whether the money which is being spent on co-operatives through the Centre and the States has given the desired results and whether the States have also reported any undesirable trends, and if so, what steps are being taken towards this at the State level?

SHRI B. S. MURTHY: The whole question is being discussed at the State level as well as at the Centre. For this purpose, a conference of the State Ministers of Co-operation, Secretaries of the Departments dealing with Co-operation and the Registrars of Co-operatives in the States is soon to be held at New Delhi.

SHRI AMOLAKH CHAND: May I know whether it has been brought to the notice of the Ministry that the officers of the Co-operative Department non-co-operate more with the co-operative societies than co-operate with them and if so, what steps are being taken to make them more co-operative?

SHRI B. S. MURTHY: Though I do not agree . . .

MR. CHAIRMAN: With the first part of it . . . 133 RSD—2.

SHRI B. S. MURTHY: In pursuance of the resolution passed last November by the National Development Council, a Working Group has been set up. This Working Group has gone into the whole question and its report has already been submitted and this will be discussed again, as I said, in the proposed conference.

SHRI AMOLAKH CHAND: May I know what steps have been taken by the Ministry to force their officers to be more co-operative with the cooperative societies and not to non-co-operate with them? What steps are being taken in that direction? Has the Ministry issued any instructions?

SHRI B. S. MURTHY: More cooperation from the officers will depend upon the interest taken by Members of Parliament as well as the public.

SHRI V. PRASAD RAO: The hon. Deputy Minister has stated that a conference is to be called to discuss the Report. May I know what they are going to discuss? Is it the undesirable trend in the co-operative movement?

SHRI B. S. MURTHY: Well, Sir, there are certain trends which are to be rectified. I think the hon. Member knows what the trends are.

SHRI N. M. LINGAM: Is it not a fact that the Rural Credit Survey Committee's Report went into the whole field of co-operation and made recommendations most of which have been accepted by Government? If so, what are the specific aspects—new aspects—of the movement that Government is going to focus attention on and come to a decision?

SHRI B. S. MURTHY: Everything is being taken into consideration to make the co-operative movement a live movement.

SHRI P. S. RAJAGOPAL NAIDU: May I know why the National Development Council had not consulted the various State Governments, the

Registrars of Co-operative Societies and the non-official co-operative organisations in the country before they had come out with a reorientation in the policy on co-operative movement?

SHRI B. S. MURTHY: The National Development Council suggested to us a policy and the States are now trying to implement it. Therefore, a conference is being called.

MR. CHAIRMAN: Shri Chinai.

SHRI V. K. DHAGE: Sir, there are three questions on Kandla Port— questions Nos. 534, 535 and 548. May we have the answer to all these together?

MR. CHAIRMAN: Would you like them to be taken together Mr. Chinai?

SHRI BABUBHAI M. CHINAI: I do not mind it.

MR. CHAIRMAN: Mr. Patil?

SHRI S. K. PATIL: I do not mind it, Sir.

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#### INDUSTRIAL ZONE AT KANDLA

♦534. SHRI BABUBHAI M. CHINAI: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state whether there is any proposal to create an Industrial Zone at Gandhi-dham (Kandla)? If so, will he please state:

(a) what are the details of the proposal and whether any steps have been taken in regard to the proposal; and

(b) whether there is any likelihood of its being implemented during the Second Five Year Plan period?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (SHRI S. K. PATIL): (a) and (b). A statement is laid on the Table of the Sabha.

#### STATEMENT

Apparently the hon. Member is referring to the construction of an Industrial Estate at Gandhidham, the proposal in respect of which has been approved both by the Government of India and the Government of Bombay. The construction and management of the Estate have been undertaken by the Development Commissioner, Kandla, as an agent of the Government of Bombay. The entire scheme provides for the construction of 208 factory buildings at an estimated cost of Rs. 43.3 lakhs. The total area reserved for this purpose in the Light Industries Sector of Gandhidham, admeasures 27.9 acres. The scheme, the first stage of which has been approved and work relating to which has commenced, comprises 52 units of industrial buildings at an estimated cost of Rs. 1085 lakhs. The area covered by these 52 units of industrial buildings will admeasure 9 acres.

(2) All the 52 units of industrial buildings under the first stage of the-scheme are likely to be constructed during the Second Five Year Plan period.

#### ESTABLISHMENT OF A FREE TRADE ZONE, AT KANDLA

\*535. SHRI BABUBHAI M. CHINAI: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state whether there is any proposal for the establishment of a Free Trade Zone at Kandla? If so, will he please state:

(a) what are the details of the proposal; and

(b) whether any steps have been-taken in this direction?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (SHRI S. K. PATIL): (a) and (b). A statement i\* laid on the Table of the Sabha.

#### STATEMENT

With a view to promote industry and trade in the new township at Gandhidham, it is proposed to set up